

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4524
ANSWERED ON:17.12.2009
COMPANY LAW BOARD
Jeyadural Shri S. R.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of cases pending before the Company Law Board for settlement till date;
- (b) the reasons for such pendency; and
- (c) the steps taken to clear the backlog of the cases?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) Total number of cases pending before Company Law Board (CLB) is 4006.

(b) & (c) The number of pending cases depends on the filing of fresh cases as well as the disposal of cases. The new Chairman of CLB has joined on 27.11.2009.Steps have been taken to fill up the vacancies in CLB.